

(b) and (c). It is proposed to go ahead with the proposed Film Council as the Government think that it would be in the public interest as also in the interest of the film industry itself. The details of the proposal are being worked out. The purpose of the proposed Council is to regulate the affairs of the film industry and to advise the Government on matters connected with production and distribution of films, prescribe standards for the quality of films, etc.

Ceiling for Famine Relief in

Rajasthan

*1039. SHRI V. NARASIMHA RAO : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Rajasthan Government has asked the Centre to fix a ceiling for famine relief during the current fiscal year;

(b) if so, the ceiling proposed by the State Government; and

(c) the reaction of Government in regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE : (a) to (c). No ceiling of expenditure as such has been suggested by the Government of Rajasthan to the Government of India so far, regarding drought relief measures in 1970-71. It has been decided, however, to depute a Central Team of officers to visit the State shortly in order to assess the situation and make suitable recommendations in the matter.

Nationalisation of Wholesale Trade in Foodgrains

*1040. SHRI BEDABRATA BARUA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it has been decided to nationalise the wholesale trade in foodgrains pursuant to the resolution of the ruling party at Bombay last December; and

(b) if so, what measures have been taken to take over the foodgrains trade ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). State trading has already been extended to cover a significant portion of the foodgrains trade. Foodgrains being procured by the Food Corporation of India and the other public agencies are being distributed through the public distribution system so as to protect the interests both of the producers and the consumers.

Setting up a Body on Wage Structure of Agricultural Labour

*1341. SHRI HIMATSINGKA : Will the Minister of LALOUR AND REHABILITATION be pleased to state :

(a) whether any national body has been assigned the work of going into the wage structure of agricultural labour; if so, the composition of this body and its terms of reference; and

(b) if not, whether such a body is being constituted; if so, the proposed composition of the body and its terms ?

THE MINISTER OF LALOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) No, Sir.

(b) There is no such proposal.

विश्व रोजगार कार्यक्रम के लिए अन्तर्राष्ट्रीय श्रम संगठन की योजना

*1042. श्री रघुवीर सिंह शास्त्री : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अन्तर्राष्ट्रीय श्रम संगठन ने वर्ष 1970 से आरंभ होने वाली दशवर्षी में विश्व रोजगार कार्यक्रम को कार्यान्वित करने के लिए योजना बनाई है;

(ख) यदि हाँ, तो उसका व्यौरा क्या है; और